

Annexure - 1

SCHEDULE I

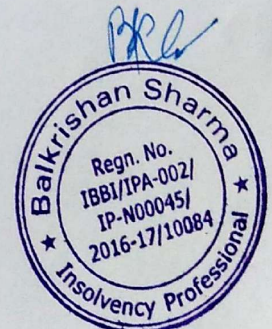
FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
NKC TELECOM PRIVATE LIMITED

1. Name of the Corporate person. : NKC Telecom Private Limited
2. Date of incorporation of Corporate Person. : 17th November, 2007
3. Authority under which corporate person is incorporated/registered. : Registrar of Companies under Companies Act, 1956
4. Corporate Identity Number of Corporate person. : U64200GA2007PTC005496
5. Address of the registered office or principal office of corporate person. : Shop No. 12, Dempo Tower, Patto Plaza, Panaji, Goa - 403001
6. Insolvency commencement date in respect of corporate person. : 9th June, 2017
7. Name, address, email address, Telephone number and Registration number of the Liquidator. : Balkrishan Sharma, Insolvency Professional.
Address : 12-C, 1st Floor, Bharati Bhavan, 211-219 p. d'melo Road, Fort, Mumbai – 400001
balkrishanassociates@gmail.com
Mobile No. 08879804637
Registration No.
IBBI/IPA-002/IP- N00045/2016-17/10084
8. Last date for submission of claims : 9th July, 2017




(2)

Notice is hereby given that the NKC Telecom Private Limited has commenced voluntary liquidation on 09.06.2017

The stakeholders of NKC Telecom Private Limited, are hereby called upon to submit a proof of their claim on or before 9th July, 2017 to the liquidator at the address mentioned against item no.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Balkrishan Sharma
Liquidator



Date : 9th June , 2017

Place : Mumbai